

registered under the Societies Registration Act, 1860. The Executive Council of the Society is responsible for the management and administration of the affairs of the Centre in accordance with its rules and bye-laws for the furtherance of its objectives and it has all the necessary powers. Complaints received in this regard have been referred to the Executive Council of the Centre.

Purchase of Soviet Built AN-32

1207. SHRI JANARDHANA POOJARY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to have a second thought regarding purchase of Soviet built transport plane AN-32; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No Sir.

(b) Does not apply.

Criteria for Appointment of State Civil Service Officers to IAS Cadre

1208. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any criteria has been prescribed for appointing State Civil Service Officers to the Indian Administrative Service Cadre; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). In accordance with the provisions contained in the Indian Administrative Service (Appointment by

Promotion) Regulations, 1955, a State Civil Service Officer can be appointed to the Indian Administrative Service Cadre of the State concerned only if his name is included in the Select List finally approved by the Union Public Service Commission and a proposal is received from the State Government concerned recommending his appointment to the Service against an available vacancy in the promotion quota of the State Cadre. Appointment to the Indian Administrative Service of the officers so recommended will be made in the order in which their names appear in the Select List.

Lady Police in Delhi

1209. SHRI BHIKU RAM JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of lady police in Delhi;

(b) whether it is a fact that there is not sufficient lady police to look after the women victims; and

(c) the measures proposed to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The present strength of lady police in Delhi is 171.

(b) and (c). The strength of lady police remains under review and augmentation is done, as and when necessary.

Setting up of ESI Hospitals in Keonjhar District, Orissa

1210. SHRI HARIHAR SOREN: Will the Minister of LABOUR be pleased to state:

(a) the number of hospitals constructed by his Ministry and at what places in Orissa;

(b) whether a hospital has been opened by his Ministry at Joda of Keonjhar District; and

(c) whether his Ministry propose to open two similar Employees' State Insurance Hospitals, one at Baitari township in one end of Keonjhar District and another at the Kiribur hilltop in another end of this District?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) 4 ESI Hospitals and 2 Wards have been constructed in the State. The hospitals are located at Chaudwar, Kansabahal, Brajrajnagar and Jaykaypur, while the wards, at Chaudwar and Rajgangpur.

(b) No, Sir.

(c) As there is no industry in these two areas covered by the ESI Scheme, the opening of an ESI hospital has not been considered.

International Social Security Association

1211. SHRIMATI SANYOGITA RANE: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that India had participated in the General Assembly of International Social Security Association held at Manila; and

(b) if so, the details of the general principles evolved on social security benefits?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) A Statement is laid on the Table of the House. [*Placed in Library. See No. LT-1449/80*].

Cement supplied to the Nuclear Power Stations by Cement Controller, Bombay

1212. SHRIMATI KISHORI SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Cement Controller, Bombay has provided top priority to the works of nuclear power Stations;

(b) if so, what was the quantity supplied to Department of Atomic Energy in September, 1980;

(c) whether the work of the nuclear power station has affected due to shortage of cement; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) While assistance is duly rendered by the Organisation of the Cement Controller in expediting supplies to any Sector having urgent requirement, priority is only accorded to supplies to meet the requirements of Defence and Irrigation & Power. The Regional Cement Controller, Bombay, had accordingly advised cement factories to expedite despatches against orders placed by the Atomic Energy Deptt., Bombay.

(b) Bombay Unit of the Nuclear Power Station is reported to have received 291 tonnes of cement in the month of September, 1980.

(c) and (d). There is a general shortage of cement in the country and to this extent it is possible that the works of the Power Stations at Tarapur Nuclear Power Station, Bombay as well as other works may have been affected.

Road in Barrackpur Cantt.

1213. SHRI MOHAMMED ISMAIL: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the fact that there is no pucca road in Barrackpore Cantonment area where thousands of people live;

(b) whether Government have taken any steps to construct pucca road in Barrackpore Cantonment area;

(c) if so, how long it will take to complete the road construction; and

(d) if not, the reasons thereof?